

**PASSENGER CARRYING COMMERCIAL VEHICLE
PACKAGE POLICY-ENHANCED COVERS
(Endorsement Wording for Add on cover –Tyre & Alloy)**

THE FOLLOWING ENDORSEMENT IS TO BE ATTACHED TO THE POLICY WHEN THE “PASSENGER CARRYING COMMERCIAL VEHICLE PACKAGE POLICY-ENHANCED COVERS” IS PROVIDED WITH ADD ON COVER – TYRE & ALLOY

PASSENGER CARRYING COMMERCIAL PACKAGE POLICY –ENHANCED COVERS ENDORSEMENT ATTACHED TO AND FORMING PART OF POLICY NO. _____

Additional Premium: Rs.

In consideration of payment of an additional premium by the Insured, it is hereby agreed and declared that notwithstanding anything to the contrary contained in the Policy, the Company hereby undertakes to pay for repair and/or replacement of tyres damaged due to cut, burst, bulge or continuous running under deflated condition. The company also undertakes to pay for replacement of standalone tyre/alloy/rim if damaged or deformed.

There will be maximum of 4tyres and/or 4 alloys/rims replacements available in a policy term.

The company liability would not exceed the following, based on the unused tread depth of respective tyre:

Unused tread depth of $\geq 7\text{mm}$ – 100% cost of new tyre

Unused tread depth of $\geq 5\text{mm}$ to 7mm – 75% of cost of new tyre

Unused tread depth of $\geq 4\text{mm}$ to 5mm – 50% of cost of new tyre

Unused tread depth of $\leq 4\text{mm}$ – 25% of cost of new tyre

This cover shall be provided for vehicles running on RFT (tubeless) tyres only.

Exclusions:

- a) Cost of replacement to be restricted to Genuine Parts/ Specifications (Tyre/Alloy/Rim).
- b) For vehicle age greater than 1 year (when cover is availed for the first time)any loss or damage within first 15 days of inception of the policy.
- c) Any loss or damage occurred prior to inception of the policy.
- d) Fraudulent act committed by insured or the workshop or any person entrusted possession of the vehicle by insured.
- e) Minor damage or scratch not affecting the functioning of Tyre/Alloy/Rim.

Subject otherwise to the terms, exceptions, conditions and limitations of this Policy.

Duly Constituted Attorney